

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G SPETITION(S) FOR SPECIAL LEAVE TO APPEAL (CRL.) NO(S). 4965/2023

(Arising out of impugned final judgment and order dated 03-03-2023 in CRMA No. 194/2023 passed by the High Court Of Judicature at Allahabad)

YUGAL SIKRI &amp; ORS.

Petitioner(s)

VERSUS

STATE OF U.P. &amp; ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.79625/2023-EXEMPTION FROM FILING O.T. and IA No.79626/2023-PERMISSION TO FILE LENGTHY LIST OF DATES )

Date : 12-12-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s) M/S. Khaitan & Co., AOR  
Mr. Chandra Uday Singh, Sr. Adv.  
Mr. Ajay Bhargava, Adv.  
Mrs. Vanita Bhargava, Adv.  
Mr. Shantanu Chaturvedi, Adv.  
Mr. Kabir Chhilwar, Adv.

For Respondent(s) Mr. Niraj Sharma, AOR  
Ms. Tanya Raizada, Adv.  
Ms. Mahima Sharma, Adv.  
Mr. Sumit Kumar Sharma, Adv.  
Mr. G. A. V. Ravi Kumar, Adv.

Mr. Ankit Goel, AOR  
Mr. Yasharth Kant, Adv.  
Ms. Shweta Yadav, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on 05.03.2024.

(KAVITA PAHUJA)  
COURT MASTER (SH)

(AVGV RAMU)  
COURT MASTER (NSH)

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